FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR KRRIYAN KONTAINERS PRIVATE LIMITED (FORMERLY KNOWN AS DARSHAN FLEXIBLES PRIVATE LIMITED) OPERATING IN MANUFACTURE OF FLEXIBLE PACKAGING MATERIAL (LAMINATES AND POUCHES) AT MYSURU, KARNATAKA

(Under regulation 36A(1) [and 36A(1A)] of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN No.	Krriyan Kontainers Private Limited (formerly known as Darshan Flexibles Private Limited) CIN: U25202KA2010PTC053396 PAN: AADCD4375M
2.	Address of the registered office	Plot No. 268-A (Part), Hebbal Industrial Area, Hebbal, Mysuru – 570016, Karnataka
3.	URL of website	https://insolvencyandbankruptcy.in/cirp/ (Website of the RP, where the process documents are hosted)
4.	Details of place where majority of fixed assets are located	(i) Hebbal Unit: Plot No. 268-A (Part), Hebbal Industrial Area, Hebbal, Mysuru – 570016, Karnataka (land area approx. 5,443 sq. m.); and (ii) Thandavpura Unit: Sy. Nos. 70/1, 70/2, 71/1, 71/2 and 71/3, Thandya Industrial Area (KIADB), Adakanahalli Village, Chikkaiahnachatra Hobli, Nanjangud Taluk, Mysuru District – 571302, Karnataka (two parcels of approx. 2 acres and 1 acre 20 guntas).
5.	Installed capacity of main products/ services	The Corporate Debtor is engaged in the manufacture of flexible packaging material, i.e. printed and laminated films and pouches for food and non-food applications, and contract packing. It is being run as a going concern during the CIRP. Thandavpura Unit: 850 MT per month (capacity for manufacture of laminates and pouches as per KSPCB Consent for Establishment No. CTE-345714 dated 28.10.2024). For further details it can be requested through an email to the RP at krriyan.cirp@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	FY 2024-25 (audited): revenue from operations (sale of products) of Rs. 2,413.33 lakh (FY 2023-24: Rs. 4,938.99 lakh).
7.	Number of employees/workmen	20 employees on the rolls of the Corporate Debtor, as per the records furnished by the suspended management

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8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://insolvencyandbankruptcy.in/cirp/ (Website of the RP) Or through an email request to the RP at krriyan.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://insolvencyandbankruptcy.in/cirp/ (Website of the RP)
10.	Last date for receipt of expression of interest	18-11-2026
11.	Date of issue of provisional list of prospective resolution applicants	28-11-2026
12.	Last date for submission of objections to provisional list	03-12-2026
13.	Date of issue of final list of prospective resolution applicants	13-12-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18-12-2026
15.	Last date for submission of resolution plans	18-01-2027
16.	Process email id to submit Expression of Interest	krriyan.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Yes. Registered as a Small Enterprise (manufacturing) under Udyam Registration No. UDYAM-KR-22-0002611, dated 04.11.2020 (classified as Small for FY 2026-27 on 22.04.2026).

Suresh Kannan
IBBI/IPA-001/IP-P-01434/2018-2019/12277
(AFA Valid up to: 30.06.2027)
Resolution Professional in the matter of
Krriyan Kontainers Private Limited
Email address: krriyan.cirp@gmail.com
Registered Address: AAA House, 64, First Floor, Okhla Industrial Estate, Phase III, Near Modi Mill, New Delhi – 110020
Date: 03-11.2026
Place: New Delhi

SURESH KANNAN
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